

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

PRINCIPAL BENCH

(IB)-23(PB)/2018

IN THE MATTER OF:

Daimler Financial Services Pvt. Ltd. Applicant/petitioner
Vs.
Sharnam Industries Pvt. Ltd. Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 09.01.2018

Coram:

**CHIEF JUSTICE (Retd.) M.M.KUMAR
Hon'ble President**

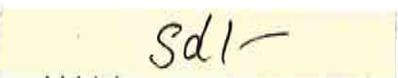
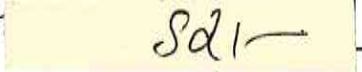
**Sh. S.K. Mohapatra,
Hon'ble Member (T)**

For the Applicant/petitioner :
For the Respondent :

ORDER

Even on the second call, no one has put in appearance in support of the petition.

In the interest of justice, hearing is deferred to 18th January, 2018.


(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT

(S.K. MOHAPATRA)
MEMBER(TECHNICAL)

09.01.2018
V.Sethi